Declaration of Assets and Liabilities

Year 2024 - 25 TI, SUDHIR KUMAR SINGH, son/daughter/wife of

48 years, belonging to ADMINISTRATIVE CADRE....

service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)··	Cash - LIM	8,000/	12,000/-	GAUTAM KR	GAURAV KR.	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	8,50,000/-	SAVING 30,000/— AMMA		NIL	N.A.
(iii)	Bonds, Debentures and Shares in companies	14 (5 % 004		NIL	. NIL	N·A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC OF RS	NIL	NIL	NIL	N·A
(v)	Motor Vehicles (details of make, etc.)	ROYAL ENFIELD CLASSIC - 350 SWIFT DESIRE BR-01-AC - 8517	NIL	MIL.	NIL	N. A
(vi)	Jewellery (give details of weight and value)	GOLD 100 GM 1	G10LD-10049 SILVER-155 Jm	NIL	NIL	N·A·
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NLL.	NIL	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL ASSERT		NIL	NIL	N.A
(iv) .j	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	SAGUNA MORE FLAT-1620 SQ FT	WEST Pate Naggar 1200 SQ Ft. 2000 SQ Ft Ram Jay Pal Naggar Golard 2400 SQ Ft Negar R. P. S Cons college Pate	NIL	NIL	N.A.
(v)	Others (such as interest in property)	NIL	NIC Y DAGY	NIL	NIL	N.A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	C.B.I WE MAN	18,55,000/-	
11.11	(ii) Loans from financial institutions	NILL TO THE	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL.	
	(b) dues to departments dealing with supply of water	MIL	NIL	
	(c) dues to departments dealing with supply of electricity	MIL	NIL .	

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	75,-112,000/-Assesment YEAR - 2024 - 25 PAN - EJOPS8719D	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. Gender	:- :-	GPF - PTS/BLA -1048 M (M/F)
Date of Birth	: -	2 1 0 1 1 9 7 6 (DD/MM/YYYY)
Class/Group	<u>.</u>	A (A/B/C)
Cadre	:-	ADMINISTRATIVE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	10.5	

BHOJPUR (ARA) BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sudhir Kumon Singh

Name of Employee: SUDHIR KUMAR SINGH

Designation: UNDER SECRETARY

Department: BIHAR LEGISLATIVE ASSEMBLY PATNA

Place: PATNA

Date: 13-02-2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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